

(18)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/164/2017  
NAME OF THE PETITIONER(S) : S&S MODERN PLASTICS PVT LTD  
NAME OF THE RESPONDENT(S) : ROC, CHENNAI  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. B. Sarath babu  
for RoC, Chennai

representative of Respondent  
RoC, Chennai

B. Sarath

2. S. SARASKUMAR  
PCS, Chennai

Represented by :- Company  
Applicant

S. Sarf

**ORDER**

Mr. S. Saraskumar, PCS for Applicant present. Mr. B. Sarathbabu Counsel for RoC also present. Heard. **Reserved for orders.**

ghk

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MEMBER (JUDICIAL)